

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
*(Through Hybrid Mode)*

**Item No. 117**

**C.P. (IB)/55(CH)2023**

**IN THE MATTER OF:**

**Prestige Wines & Spirits Private Limited ... Petitioner-Corporate Applicant.**

**Under Section: 10, IBC 2016**

**Order delivered on 30.04.2024**

**CORAM:**

**SHRI. SATYA RANJAN PRASAD,  
HON'BLE MEMBER (T)**

**SHRI. P.S.N. PRASAD,  
HON'BLE MEMBER (J)**

**PRESENT:**

**For the Petitioner : Mr. Ajay Kumar and Ms. Stuti Vatsa, Advocates**

**ORDER**

Heard the submissions made by the counsel for the petitioner-Corporate Applicant. With the consent of learned counsel for the petitioner, let the matter stand posted to 04.06.2024.

Sd/-

**(SATYA RANJAN PRASAD)  
HON'BLE MEMBER (T)**

Sd/-

**(DR. P.S.N. PRASAD)  
HON'BLE MEMBER (J)**